

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:6773

ANSWERED ON:08.05.2013

CYBER ATTACKS HACKING SHRIVILAS MUTTEMWAR

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Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

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(a) whether a large number of instances of cyber attacks and hacking of Indian websites from foreign countries including China, Pakistan, Brazil targeting the defence, economy, technology sector and disturbing the social and communal harmony of the country have been reported;

(b) if so, the details thereof;

(c) the action taken/being taken by the Government to establish a national cyber security architecture keeping in view of cyber intrusions;

(d) whether some social networking sites are not providing information to the law enforcement agencies; and

(e) if so, the details thereof and the action taken by the Government against such websites?

Answer

MINISTER OF STATE FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRJI MILIND DEORA)

(a) and (b): There have been attempts from time to time to launch cyber attacks on Indian cyber space. These attacks have been observed to be originating from the cyber space of a number of countries including China, Pakistan, Brazil, Turkey, Europe, UAE and USA. It has been observed that the attackers compromise computer systems located in different parts of the World and use masquerading techniques and hidden servers to hide the identity of actual system from which the attacks are being launched.

Cyber attacks of the nature of network scanning /probing, phishing, malicious code and website defacement were reported from organizations across various sectors including Defence, Economy and Technology sector. As per the policy implemented by the Government, strict exclusion between Internet and Information Technology infrastructure deployed by strategic sectors including Defence is maintained.

(c): Government, in consultation with all stake-holders, has initiated action to establish a framework for cyber security that includes institutional structures with clear demarcation of responsibilities between various agencies and departments as well as mechanisms to ensure coordination of cyber security activities in the country.

(d) and (e): In some of the cases pertaining to emails, the sites providing services from outside the country are able to provide account related information to the extent of registration and access log details pertaining to a limited period only. In general, there is reluctance on the part of social networking sites to provide requisite information. The avenue available with the Government is to obtain such information under the bilateral and multilateral treaties such as Mutual Legal Assistance Treaty. At the same time, the Government also has been raising such issues with the service providers and respective Governments.